

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 205**  
**(IB)-165(PB)/2021**  
**IA-965/2024, IA-1058/2024**

**IN THE MATTER OF:**  
**State Bank of India**

... **Applicant/Petitioner**

**Versus**

**Hem**

...

**Respondent**

**Under Section: 95 (1) of IBC, 2016**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Avrojoyoti Chatterjee, Adv. Siddharth Dhingra,  
Adv. Rajib S Roy, Adv. Jayasree Saha, Adv. Zoheb  
Khan, Adv. Abhishek Mishra, Adv. Abhishek Bose

**For the Respondent** : Adv. Apoorv Agarwal, Adv. Divya Verma

**For the RP** : Adv. Shashank Agarwal, Adv. Bhavya Khatreja,  
Adv. Bhuvan Madan

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5:00 pm., let the matter be listed for hearing on 13.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**